

DEMAND No. 39—FOREST

"That a sum not exceeding Rs. 1,79,11,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Forest'".

DEMAND No. 40—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION

"That a sum not exceeding Rs. 36,70,93,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, in respect of 'Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Co-operation'".

DEMAND No. 124—CAPITAL OUTLAY ON FOREST

"That a sum not exceeding Rs. 1,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Forest'".

DEMAND No. 125—PURCHASE OF FOOD-GRAINS

"That a sum not exceeding Rs. 3,69,74,28,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Purchase of Foodgrains'".

DEMAND No. 126—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND CO-OPERATION

"That a sum not exceeding Rs. 92,30,61,000 be granted to the

President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Co-operation.'"

17.07 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-SEVENTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): Sir, I present the forty-seventh report of the Business Advisory Committee... (Interruptions).

श्री जगन्नाथी (हिसार) : प्रकाल सहिता को मेज पर रखो । (अव्यवधान)

Mr. Speaker: I will have to take some action, if he does not sit silent. He continues speaking. **Shrimati Jyotsna Chanda.**

17.08 hrs.

RE. MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES—contd.

EXPLOSION IN RAILWAY TRAIN AT LUMDING—contd.

Shrimati Jyotsna Chanda (Cachar): Do the government feel that after the cease-fire with the Naga hostiles in the Nagaland, all the anti-national activities have been extended to other areas of Assam? What measures do government propose to take to stop all this anti-national activity?

Mr. Speaker: That is a wider question; that does not concern the accident that has happened... (Interruptions). That is due to Nagas, they say. Because the wider question of the welfare comes, therefore that might be due to other matters that have been stated.

श्री हुसम चन्द कछवाय (देवास) : अध्यक्ष महोदय, क्या मंत्री जी कोई वक्तव्य देने वाले हैं, या हम सीधे प्रश्न पूछें ?

श्री अध्यक्ष महोदय : वक्तव्य उन्होंने सुबह दे दिया था, अब प्रश्न पूछ सकते हैं ।

श्री हुसम चन्द कछवाय : शायद उस वक्त से अब तक मैं कोई और जानकारी उनके पास आ गई हो ।

Mr. Speaker: Has he received any further information?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): There is one information that will be enough to meet this query also. Of the 55 dead bodies, two have been identified, one that of a brother of a student of the medical college who was also travelling in the same compartment and the other that of a station railway hawker. The brother of the medical student who died in the incident, it is reported, informed the Superintendent, government railway police, that two unknown persons got into the train at Furkating railway station, that they had two boxes with them. It is stated that they got down at Manipur Road railway station but left the box behind. The veracity of this information is being verified by the railway police.

Shrimati Jyotsna Chanda: After this information was given by that boy what action did the police and the railway authorities take?

Dr. Ram Subhag Singh: As it is clear, the whole thing is being verified and the brother of the medical college student might have given the information this morning. So, the whole thing is under investigation. I might be permitted to say that this explosion is also of the nature of the last explosion which had occurred on the 16th February and so there is the same type of accident.

Shri Liladhar Kotoki (Nowgong): In view of the occurrence of this

kind of accidents due to sabotage on that section, what steps do government propose to take? Past assurances given in this regard have not materialised and these incidents are recurring over and over again. We want the House to be assured by the government of the positive and effective steps they are going to take in these matters.

Dr. Ram Subhag Singh: The assurances that were given in the past have been implemented and all the trains are being escorted by the security forces; also, patrol trains go before these trains and there are searchlight pilots also. Regarding the future security, etc., it is our intention to discuss the matter with the State Government; also with the Defence Ministry and the Home Ministry; we have already discussed it and we are proceeding to Lumding, and in the light of the study that we will make there, we shall take further steps to tighten the position. But no effort will be spared to provide security to the passengers.

Shri N. R. Laskar (Karimganj): From the answers given by the hon. Minister, we feel that the Government is showing helplessness in this regard to combat the activities of the hostiles, and so, I would like to know what positive steps the Government are taking in this regard so that there is some confidence among the people.

Mr. Speaker: The same question is being repeated.

Dr. Ram Subhag Singh: The question as to how to deal with the hostiles is a larger one. But on the railways we are going to deal with it with a great deal of alertness. We shall take all possible precaution to protect the life and property of the passengers as well as the railway property.

Shri R. Barua (Jorhat): This is not the first incident of this kind. Lumding is an important station; there is the police station also. How is it that

the police people are completely ignorant of this, and will the Government take effective steps to pull up the police forces there?

Dr. Ram Subhag Singh: I have been to Lumding and I know the topography; that is a very beautiful township and full of life. The railway station also is very near the township. Not only the police station is there, but the Superintendent of Police, Haflong, was also on the spot when the whole thing happened there.

Mr. Speaker: In the morning, the Minister told the House that the only course left was to search every parcel or every luggage that was being carried by them. Is that also being considered, whether that is possible?

Dr. Ram Subhag Singh: I disclosed in the morning, and I brought this suggestion to the notice of the Prime Minister and the Home Minister, and with their guidance, if they so direct, steps will be taken.

The Minister of Home Affairs (Shri Nanda): I may add that since then, this afternoon, we have been considering, and have been applying our minds to this. I was discussing it with the officers of the Assam Government also. It appears to be a problem which has to be dealt with in this aspect—security forces moving, searchlights and all that—so that the track may be protected. But things like anybody coming with a box cannot be dealt with in the ordinary way; there will have to be searches; practically everybody has to be searched or surprise searches made. That kind of thing is going to be very inconvenience to the people; all the persons who are coming have to be searched. We know what inconvenience and trouble it would cause. But we have to consider some way, and we will be able to reach some conclusion on that.

श्री प्रकाशवीर शास्त्री (बिजनौर) :
प्रातःकाल मंत्री महोदय के वक्तव्य से ऐसा

प्रतीत होता था कि उस समय तक 47 मौतें हुई हैं। अभी उन्होंने 55 मौतों की चर्चा की है। सम्भव है कि यह संख्या कुछ और भी बढ़ जाए। इतना विस्फोटक पदार्थ जिसमें इतनी शक्ति हो कि डेढ़ सौ लोग घायल हो जाएं और इतनों की मृत्यु हो जाए इसको यहां तक पहुंचाने में कुछ विदेशी तत्वों का या कुछ भ्रष्टाचार संगठनों का भी हाथ हो सकता है, क्या ऐसा भी सरकार को पता लगा है और यदि लगा है तो उसका विवरण क्या है?

डा० राम सुभग सिंह: प्रसल में पिछले साल और इस साल मिला कर करीब आठ घटनाएँ ऐसी हुई हैं, ट्रेक को उखाड़ने की या डिब्बे को उड़ाने की या रेल गिराने की। हमारी खुश किस्मती है कि भ्रष्टाचलम में जो उन्होंने सारी मिलिटरी स्पेशल को उड़ाने की कोशिश की थी उस में उनको सफलता नहीं मिली। पर दुर्भाग्य है अपने देश का कि इन दो घबसराओं पर बिल्कुल निरीह यात्री मारे गये हैं। जहां तक मेरा व्यक्तिगत अनुमान है ये जो इतने ताकतवर विस्फोटक पदार्थ घाते हैं ये कहीं न कहीं से तो घाते ही होंगे, बाहर से घाते ही होंगे और इसमें ऐसे लोगों का जाल है जिस को साधारण जाल नहीं कहा जा सकता है, कोई बड़ा जाल मालूम होता है।

Shri S. M. Banerjee (Kanpur): The Minister stated that this is the eighth occasion that such an explosion has taken place. In view of the alarming situation in that area and repeated occurrences of such incidents, will the government consider handing over the investigation to the Central Intelligence Bureau instead of the railway authorities doing it?

Dr. Ram Subhag Singh: This morning also the hon. member said something and I replied to it. This time also he is saying it. I do not know whether he is conversant with the system or not. The railway police, the railway protection force and everything is today under the operational control of the military in that

[Shri Ram Subhag Singh]

entire area of Lumding to Badarpur and Lumding to Mariani. So, automatically that will happen. We are not going to spare any effort which will contribute to increasing the security in that area. As he has suggested, I will request the Home Minister to institute that type of enquiry and find out the culprits.

श्री हुकम चन्द कछवाय : मंत्री महोदय ने बताया है कि पिछले एक साल में आठ घटनायें हुई हैं। मैं गृह मंत्री से यह जानना चाहता हूँ कि इन आठ घटनाओं में आपने कितने व्यक्ति पकड़े हैं। इस प्रकार की घटनायें न होने पायें इसके लिये क्या आपने कोई विशेष खुफिया विभाग की व्यवस्था की है? क्या आपने इस बात की भी छानबीन की है कि ये पदार्थ कहां के बने हुए थे और विशेषज्ञों द्वारा आपने इसकी जांच करवाई है कि ये कहां के बने हुए थे ताकि जिस देश के यहां के बने हुए हों उसको हिदायत दी जा सके?

डा० राम सुभग सिंह : पदार्थ जो एक मिला था 16 फरवरी को.....

श्री हुकम चन्द कछवाय : मैंने गृह मंत्री सवाल पूछा है।

Shri Nanda: In 1963 two such incidents occurred in that area. In 1964 the number increased somewhat. It was in 1965 that the number was 6 or 7. Regarding the arrangement that has been made, they have dealt with that part of it, i.e. protection of the track. But this is a new feature where bombs are planted with a time fuse or something like that. We are trying and considering how exactly to cope with that. In some cases, it was found that the bomb burst in the hand of the person who was planting the bomb and he died. We could identify who that person was. Otherwise, if some person comes in a train, leaves a bomb and goes away, it is very difficult to find out. (Interruptions). I am prepared to take the

blame of everybody. But so far as these arrangements are concerned, it is the army. We try to assist in the law and order side of the State. The State Government machinery has to be helped in this. We can only look at things and give such advice as may be necessary for this purpose.

Mr. Speaker: Has it been ascertained so far as to from which country they get these things?

Shri Nanda: It is not necessary to go to any far off place for this. These explosives can be made here also.

श्री हुकम चन्द कछवाय : मैंने पूछा था कि खुफिया विभाग की आपने व्यवस्था की है ताकि वह सक्रिय हो कर इस क्षेत्र की खोज करे? राज्य सरकार इस में फेल हुई है। केन्द्रीय सरकार क्यों नहीं इस सारी जिम्मेदारी को अपने कंधे पर लेती है?

अध्यक्ष महोदय : सारा जवाब मंत्री महोदय ने दिया है। सेंटर इसकी जिम्मेदारी लेगा, सेंटर करेगा, यह उन्होंने कहा है। आपने सुना नहीं है।

श्री हुकम चन्द कछवाय : मैंने खुफिया विभाग की बात कही है।

Shri Hari Vishnu Kamath (Hoshangabad): Has not the Government noted with dismay the strange synchronisation of these shocking incidents with the parleys held by Government with the underground Naga leaders—last time also the same thing happened, the talks were going on here and soon after these things happened—and is Government convinced by now that Government's well-intentioned overtures to the underground Nagas are being utilised as a mere smokescreen by them for their nefarious activities?

Shri Nanda: If synchronisation were in the sense that only whenever there are talks the incidents occur, they

would be much fewer. The incidents are more actually. More such incidents have been taking place on other occasions also. So there is no synchronisation.

Shri Hari Vishnu Kamath: Is the Government convinced that these overtures by Government are being utilised by them as a smokescreen for their nefarious activities?

Mr. Speaker: He says there is no synchronisation.

Shri Hari Vishnu Kamath: Even then, when these talks are going on *ad nauseam*—I do not know for how long they will go on—will that be utilised by the underground Naga leaders as a smokescreen for their activities there? They have talks with the Government here and they carry on these activities there.

Shri Nanda: The position taken by the Government has been that because of these talks these incidents are fewer than what they would have been.

Shri Priya Gupta (Katihar): In view of the fact that the Government cannot check such explosions and other activities all over the track and the present arrangement by the RPF, the police and the military for these special heralding trains following them has had no effect, since it is a question that such explosive materials can be carried into the compartments, may I suggest that in the regions which have been taken over by the military, which are under the operation of the military—there are only a few stations—the stations should be closed to the public and a proper checking system should be introduced, just as in the air force premises, and nobody should be allowed except on proper permits, since it is affecting the security of the travelling public in that part of Assam?

Shri Nanda: I am not sure whether this suggestion will suffice, whether such kind of check will stop these activities.

श्री विश्वनाथ पाण्डेय (सलेमपुर): जैसा कि समाचारपत्रों में प्रकाशित हुआ है कि यह विस्फोट की जो दुर्घटना हुई है वह स्टेशन पर हुई है और दुर्घटना होने के बाद ही स्टेशन जो था उस पर बिल्कुल घेरा डाल दिया गया रेलवे पुलिस के द्वारा तो मैं यह जानना चाहता हूँ कि क्या सरकार बता सकती है कि वह विस्फोटक पदार्थ स्टेशन पर रखा गया था बोगी में या ट्रेन के द्वारा किसी अन्य स्थान से लाया गया था ?

डा० राम सुभग सिंह : इसके बारे में मैंने बताया कि जो खबर मुझे मिली है और जिसकी सच्चाई के बारे में अभी छानबीन की जा रही है, कि जो स्टूडेंट के साथ उनके भाई थे उनका कहना है कि फरकेटिंग स्टेशन पर दो मुसाफिर घुसे इस ट्रेन में बक्से के साथ और मणिपुर रोड पर उतर गए । उनके बक्से ज्यों के त्यों वहां पर छूट गए और उन्हीं बक्सों से यह विस्फोटक तत्व विस्फोट हुए लांडिंग स्टेशन पर ।

श्री प्रिय गुप्त : वह आदमी नागा थे ?

अध्यक्ष महोदय : वह कह रहे हैं कि अभी तहकीकात करनी है ।

Shri Hem Barua (Gauhati): In pursuance of what Shri Kamath has said, is it not a fact that during the first round of talks with the Naga underground leaders at Delhi it was said by certain spokesmen of the Indian Government that it is the militant wing of the underground Nagas who are indulging in this sort of activities and then our contention was that no underground Naga leader had said that they were not responsible for this and it was only the militant wing that was responsible and, if so, why is it that our Government, specially Shri Nanda, has not said in a very straightforward way to our Prime Minister that she should tell the underground Naga leaders coming to meet us that if they do not stop these monkey tricks there we are not going to have any talks with them

[Shri Hem Barua]

and that they should stop these acts of vandalism? Why is Shri Nanda not telling the Prime Minister like that?

Shri Nanda: I may say that when the talks are going to be pursued at the next stage and will be concluded, all these aspects will come under the purview of the talks.

Mr. Speaker: Shri Yashpal Singh.

Shri Hem Barua: Sir, I want this to be clarified. Are you going to accept this as an assurance coming from the hon. Home Minister that the next talks will be the end of the talks?

Shri Nanda: I think it might be the end. But I cannot give any assurance.

श्री यशपाल सिंह (कैराना) : सरकार ने इस बात पर गौर किया है कि जो हमारे लालयल नागाज हैं और जो देशभक्त जनता है उसके मनोबल को जब तक ऊंचा नहीं उठाया जायगा तब तक यह घटनाएं नहीं रुकेंगी क्योंकि होस्टाइल्स जो हैं वह टैंक्स भी वसूल कर रहे हैं, उनको तो राष्ट्रपति भवन में बुलाकर सम्मानित किया जाता है और वह दावतें भी खाते हैं तो जो पैट्रिआटिक एलीमेंट्स हैं उनके मनोबल को बढ़ाने के लिए सरकार ने क्या सोचा है ?

डा० राम सुभग सिंह : इसके बारे में मैं क्या बताऊं ?

अध्यक्ष महोदय : यह कहा जाता है कि जो हमारे साथ कोभापरेट कर रहे हैं नागा उनके मनोबल को भी उठाने के लिए कोई कार्यवाही साथ-साथ की जा रही है ?

Shri Nanda: There is the Nagaland Government and Ministry. They are administering the whole area with the co-operation of a fairly large section of the loyal Nagas.

Shri P. C. Borooah (Sibsagar): Sir, this morning when you called the

hon. Leader of the Jan Sangh group to speak on the adjournment issue, he made a statement, implicating the Nagaland Government having connection with the hostile elements of the Nagas. Coming as I do from the district adjoining Nagaland, I am supposed to have, if not more at least equally, authentic information as the hon. Member who comes a thousand miles away from Nagaland. The Nagaland Government is faithfully co-operating with the Government of India in every respect and is functioning faithfully, as the other State Governments of the country. I wanted to make this clear in the morning but my voice was drowned in the discussion and that is why I am making this statement now.

Coming to the supplementary question, since the major railway line of this State passes through hilly areas of the State, including Nagaland, where in the recent past so many accidents have taken place, involving loss of many lives and also maiming many others, do Government now very seriously consider the acceptance of the long-standing proposal of construction of an alternative railway line, linking three gaps, namely (1) Jakhlaband and Baruabamungaon, (2) Jorhat and Sibsagar town and (3) Morankhat and Dibrugarh so that these accidents can be avoided, and also better transport facility provided for the State?

Dr. Ram Subhag Singh: This is a suggestion which will be examined on merits. But I might be permitted to say that it will be a doomsday when for fear we abandon a hilly railway line.

Shri A. P. Sharma (Buxar): When a similar explosion took place in Dhansari section, near about Farketta, the House was assured that all possible measures will be taken to provide protection to the travelling public in that section. Now another accident has taken place. Therefore,

I want to know why Government is not taking all possible security measures, including the searching of the luggage of the passengers, as was mentioned by the Minister of Railways in the morning, and putting restrictions on the movement of suspected people in the station area so as to avoid this. Are they waiting for another accident?

Dr. Ram Subhag Singh: I think the hon. Member is unnecessarily getting agitated. As a former railway man he might be conversant with the railway rules. The railway passengers are not expected to be searched at each and every railway station. So all possible measures meant tightening up the security. That also is a relative term. If anybody is apprehensive of the situation, I would like to set that fear at rest.

Whenever you are attacked, you should develop some strength to face it, rather than try to get out of the situation. Again I say, as I said in reply to Shri P. C. Borooah, that those lines will be considered on merits; due to this fear we are not going to give up any place on this railway. Those three, four or eight explosions, I am repeating, have not succeeded anywhere in dislocating our track. No-where have they succeeded in blasting any railway train. They did succeed in blasting two bogeys. Again, I say that we will take suitable precautions.

Shri A. P. Sharma: The latter part of my question was how long the Government is going to go on assuring and what measures they are going to take. How long will they take?

Dr. Ram Subhag Singh: As long as there is the Government.

श्री राम सहाय पाण्डेय (गुना) : श्रीमन्, रेलवे यात्रियों की अनुविधा को दृष्टि में रखते हुए यह सम्भव नहीं है कि प्रत्येक यात्री की तलाशी ली जाय, इस से पहले की वे रेल में बैठें। लेकिन सुरक्षा की दृष्टि से ऐसे बहुत स्थान हैं जहाँ इस प्रकार के

तोड़-फोड़ की सम्भावना बढ़ गई है। रेलवे के पास पुलिस भी है, इन्टेलिजेंस डिपार्टमेंट भी है। मैं जानना चाहता हूँ कि ऐसे ग्रोहों को जो तोड़फोड़ की कार्यवाही और घड़यन्त्र में संलग्न हैं, उनकी वृद्धि को रोकने के लिये और उनको पकड़ने के लिये रेलवे पुलिस ने और सामान्य पुलिस ने क्या कार्यवाही की है और क्या उस क्षेत्र की पूरी रिपोर्ट इनके पास है कि कौनसा ऐसा एलीमेंट है, कौनसा ऐसा तबका है जो इस प्रकार के तोड़फोड़ में सक्रिय रूप से संलग्न है ?

श्री नन्दा : नागालैंड की वाउण्ट्री के साथ जो रेलवे ट्रैक है, उस पर ही यह ज्यादा है। अब यह किया गया है कि उस ट्रैक के साथ साथ चैक-पोस्ट्स पुलिस की लगाई गई हैं और लगाई जा रही हैं ताकि उस तरफ से उनको रोका जा सके।

श्री प्रिय गुप्त: कभी वह जगह आपने देखी भी है ?

श्री नन्दा : मैंने नक्शे पर देखी है।

श्री ओंकार लाल बेरवा (कोटा) : मैं जानना चाहता हूँ कि नागालैंड में जो विस्फोट हुए हैं, अभी पहले भी विस्फोट हुआ था तो हमारी सरकार किस बेसिज पर कहती है कि वे नागाओं ने किये हैं या पाकिस्तानियों ने किये हैं। क्योंकि अभी एक प्रश्न के जवाब में मंत्री जी ने कहा था कि एक कार पकड़ी गई थी नागा विद्रोहियों की, उस में कुछ हथियार पाकिस्तानी पाये गये हैं। कार पकड़ी गई और उस में पाकिस्तानी हथियार बरामद हुए तो सरकार किस बेसिज पर कहती है कि वह नागा विद्रोहियों ने किया है या उस में पाकिस्तानियों का हाथ था ?

डा० राम सुभग सिंह : मैंने नहीं कहा था, हेम बरुआ जी ने बताया था कि एक जीप में यह सब मिला, उसके औचित्य की जांच करायेंगे।

श्री श्रीकार लाल बेरबा : गृह मंत्री जी ने बतलाया था कि उस जीप में पाकिस्तानी हथियार हैं, यह मेरे पास लिखा हुआ है जो कि नागा विद्रोहियों से पाये गये हैं ।

श्री अन्न मणि लाल चौधरी (महुआ) : उस में क्या था, कोई निशान उन में नहीं मिले हैं ।

Shri Nanda: This morning this question was raised by Shri Hem Barua and he gave some information about a jeep in which there were some officers of the so-called Naga Government and some ammunition and some documents were found; then, they were allowed to go away. I was asked to give more information. Since the Chief Minister was coming here tonight, I said that I would like to get information from him and be able to give that tomorrow. I have received a message from the Chief Minister that because of this very disaster he would not be able to come. He was coming for some other purpose also. So, whatever we could get on the telephone, I will give that information.

I think, what the hon. Member has said, in point of fact that information is substantially correct; that is, there was a jeep, there were some people in it. It was on behalf of the Peace Mission that they were moving about. Then, they discovered some ammunition. I was told it was a small quantity of ammunition with those two people. Therefore, they were detained. The matter has gone to court. The documents which were taken have also been produced in the court. The matter has been dealt with in that way.

Shri Hem Barua: Will the hon. Minister enlighten us on certain things, namely, as I pointed out in the morning, whether the Minister for Food and Agriculture of the so-called Naga Federal Government was there or not, whether the Home Minister of the same Government was there or

not, whether the Home Secretary was there or not, whether a Brigadier was there or not, whether the jeep bearing the plate, Government of Nagaland No. 12 was there or not and whether these Ministers of the so-called Naga Federal Government were released on instructions from Shillong?

Shri Nanda: That is my information. Of course, they style themselves as so and so. They can style themselves as Almighty God. We do not recognise them as such. The unauthorised, illegal, possession of ammunition was taken notice of. Those people were arrested and others were not touched. That is true.

An hon. Member: What about the papers?

Shri Nanda: The papers are with us.

Shri Hem Barua: One more thing . . .

Mr. Speaker: I have given him the opportunity.

Shri Hem Barua: One thing more. It is a very serious matter. He said that those persons were arrested. Only the driver and the peon were arrested. The others were lot loose.

Mr. Speaker: If he can get more information, he can give it to the House.

Now, would the House proceed with the discussion on the Demands relating to the Ministry of External Affairs today or tomorrow?

Several hon. Members: Tomorrow.

Mr. Speaker: All right. The House stands adjourned till 11 A.M. tomorrow.

17.37 hrs.

The House then adjourned till Eleven of the Clock on Friday, April 22, 1966|Vaisakha 2, 1888 (Saka).